Provision for this has been made in the Draft Outline of the Fourth Plan. The Project Report is, however, under the consideration of the Singareni Collieries Co. Ltd.

- (c) There is no specific proposal for the setting up of an L.T.C. Plant for supply of domestic coke in Delhi.
- (d) The Regional Research Laboratory, who have prepared the Project Report for Singareni L.T.C. Plant, have, inter alia, studied this aspect in relation to the above Plant.

SLEEPER COACH FOR PASSENGERS TRAVELLING TO AND FROM KUTCH

- 628. DR. B. N. ANTANI: Will the Minister of RAILWAYS be pleased •to state:
- (a) whether he has received repre sentation from Bhuj -Kutch Chamber of Commerce requesting for introduc tion of sleeper coach in Ahmedabad-Delhi Mail, Ahmedabad-Delhi and Ahmedabad-Agra Fast press passenger trains for the convenience of the passengers travelling to and from Kutch; and
- (b) if so, the decision taken on the ' representation?

THE MINISTER OF RAILWAYS (SHRI C, M. POONACHA): (a) and (b) A representation has been received from the Bhuj Chamber of Commerce, Bhuj on 24th May, 1967 for introduction of a third class coach on Nos. 65Dn/66 Up Bhuj-Ahmedabad Fast Passenger trains.

Third class sleeper coaches are being built on programmed basis for introduction on trains according to the priority of distances traversed. The question of introducing a sleeper coach on Nos. 65 Dn/66 Up Bhuj-Ahmedabad Fast Passenger trains will be considered when more sleeper coaches are built and become available.

Third class sleeper coaches are slready running on Nos. 1/2 Delhi-

Ahmedabad Mails, 3/4 Delhi-Ahmeda-bad Expresses and Nos. 5/6 Agra Fort-Ahmedabad Express/Fast Passenger trains.

to Questions

REFUND ON RETURN OF RAILWAY TICKETS

- 629. SHRI JAG AT NARAIN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any refund of fare is allowed to passengers and students with escorts who miss the train owing to illness or accident or some other emergent reason on return of the tickets after the train has departed; and
- (b) if so, to what extent and if not the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) (i) In the case of unused passenger tickets, including those for students with escorts, on which no reservation has been made and which are surrendered within three hours after departure of the train, for any reason other ;han want of room on the train, refund of fares is allowed by the Station Master after deducting 15P towards .clerkage. (If the ticket is returned for want of room on the train, the full fare is refunded). If the unused tiket is surrendered after the lapse of this time limit, refund is granted subject to a deduction of 10 per cent of the amount refundable under special circumstances only and on application to the Head Office of the Railway .concerned.

(ii) In the case of unused tickets on which reservation has been made, if they are surrendered up to the booked time of departure of the train, refund is granted by the Station Master after deducting the prescribed cancellation charges, which vary from Rs. 2 to Rs. 30 for Air-conditioned and First Class tickets and from 50P to Rs. 10 for Second and Third Class tickets, depending on the I length of notice of cancellation.